

Seventeenth Loksabha

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Title: Regarding establishment of AIIMS in Kasaragod District, Kerala-Laid.

SHRI RAJMOHAN UNNITHAN (KASARAGOD): The public health care system in Kasaragod district is poor in terms of infrastructure, health personnel, and quality of health care services in comparison to the corresponding state indices. COVID 19 pandemic has further aggravated the health system of Kasaragod. There is no multi- speciality hospital in Kasaragod either in the public or private sector.

The AIIMS was established in 1956 through an Act of Parliament and operates autonomously under the Ministry of Health and Family Welfare. Pradhan Mantri Swasthya Suraksha Yojana launched in 2006, envisaged more AIIMS across the country. Out of the AIIMS subsequently set up, only three were allotted to South India. Unfortunately, Kerala has been left out of the list.

Kasaragod is languishing from the disastrous effects of Endosulfan pesticide tragedy. The Supreme Court had directed to set up a speciality hospital for the victims. Hence, AIIMS should be set up in Kasaragod district immediately under the Pradhan Mantri Swasthya Suraksha Yojana.